NOTIFICATION

New Delhi, the 28th November, 2008

S.O. 2815(E).—In supersession to the notification No. S.O. 2130(E) dated 27th August, 2008, the Central Government hereby appoints 31st day of May, 2009 as the date on which the Cigarettes and Other Tobacco Products (Packaging and Labelling) Rules, 2008 notified on 15th March, 2008 vide No. G.S.R. 182(E) shall come into force.

[F. No. P-16017/1/2005-PH]

B. K. FRASAD, R. Secy.